

	with various components including pending bonus, Retrenchment compensation etc. - Pending disposal as per the directions of NCLT, report is being filed with AA whenever required. All other claim is disallowed as it is multiple in nature with overlapping of staff and workmen filed by many ARs. Mr. T.M. Ravikumar claim was considered as he was the HR Manager responsible for pay roll of the CD							
	Note 2: An application filed by him vide IA 893/2019 was disposed by directions to the Liquidator to file a report on the admission/rejection of claim made by him. As it is overlapping in nature, his claim is shown as disallowed but in the report filed, the claim in reference to the respective staff /workers is allowed or rejected by the Liquidator and is covered in the total claim shown as admitted.							
					G.B. ENGINEERING ENTERPRISES PVT. LTD. IN LIQUIDATION			
					Authorized Signatory/Liquidator			